

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Alok Kumar Pandey will take up the following cases today i.e. on 21st July, 2026 at 12:30 P.M. in Court No. 209 (Cent. Building).

FOR ADMISSION

1. CR. MISC./31255/2025
64(1) A QSH OF F.I.R

3 SURAJ KUMAR
VS THE STATE OF BIHAR AND
ANR

SHYAM KISHORE
SAPNA KUMARI
SUMAN ANAND

RABINDRA KUMAR
MUKESH KUMAR
PRIYA RANJAN

2. CR. MISC./47496/2026
126(2),115(2),118 C QSH OF ORDER
OF

1 DHANMUKHIYA DEVI AND ORS
VS THE STATE OF BIHAR AND
ANR

MOHIT
SHRIWASTAVA

MD. ATAUR
RAHMAN

Patna High Court
Dated, 21st July, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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